

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/s SUDALAGUNTA SUGARS LIMITED OPERATING IN SUGAR INDUSTRY AT
1.THANGELLAPURAM VILLAGE & GRAME PANCHAYAT, BN KANDRIGA
MANDAL, TIRUPATI DIST, A.P
2.SUGAR INDUSTRY AT Prabhagiripatnam Village,Podalakur Mandal, SPS Nellore
District(A.P)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. Sudalagunta Sugars Limited U15424AP1994PLC018279
2.	Address of the registered office	Mayura Nagar,Katur Post B. N. Kandriga Mandal Andhra Pradesh PIN 517644 India
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Prabhagiripatnam village and gram panchayat, Podalakuru mandal, SPS Nellore District (A.P) Thangellapuram Village & Gram Panchayat, BN Kandriga Mandal, Tirupati Dist, A.P
5.	Installed capacity of main products/ services	UNIT 1 Thangellapuram Village, B.N.Kandriga Mandal, Tirupathi Dist(A.P) Installed Capacity 4000 TCD and a cogeneration plant with 8MW installed Capacity. Land and Building: 118.57 Acres with factory buildings to extent of 4,63,878.41 Sft NOT OPERATIONAL SINCE 2019 UNIT 2 Prabhagiripatnam Village, Podalakur Mandal, SPS Nellore District (A.P) Installed Capacity 3000 TCD and a stream generator power plant with installed capacity of 6000 KW. Land and Building: 179.005Acres with factory buildings to the extent of 2,16,145 Sq ft NOT OPERATIONAL SINCE 2019
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	E mail at sudalaguntasugars2024@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the	E mail at

	Code is available at URL:	Sudalaguntasugars2024@gmail.com
10.	Last date for receipt of expression of interest	04-02-2025
11.	Date of issue of provisional list of prospective resolution applicants	14-02-2025
12.	Last date for submission of objections to provisional list	19-02-2025
13.	Date of issue of final list of prospective resolution applicants	01-03-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06-03-2025
15.	Last date for submission of resolution plans	05-04-2025
16.	Process email id to submit Expression of Interest	sudalaguntasugars2024@gmail.com

Sd-

Chinnam Poorna Chandra Rao
Resolution Professional in the matter of
M/S SUDALAGUNTA SUGARS LIMITED under CIRP
IBBI reg no: IBBI/IPA-003/IP-N000119/2017-18/11298
AFA valid up to 31/12/2025
Flat No G1 Cloud9 Heights, 7-1/F5/6/A/1
Road No 8, Panchavati Colony,
Manikonda, Hyderabad 500089,
Telangana State
Date: 20-01-2025
Place: Hyderabad